

ITEM NO.501

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 104/2015

ANOOP BARANWAL

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF LAW AND JUSTICE SECRETARY Respondent(s)

[PART-HEARD BY : HON'BLE K.M. JOSEPH, HON'BLE AJAY RASTOGI,
HON'BLE ANIRUDDHA BOSE, HON'BLE HRISHIKESH ROY AND HON'BLE C.T.
RAVIKUMAR, JJ.] [AS FIRST ITEM]

WITH

W.P.(C) No. 1043/2017 (PIL-W)
(FOR ADMISSION and IA No.27484/2018-INTERVENTION/IMPLEADMENT)

W.P.(C) No. 569/2021 (PIL-W)
(FOR ADMISSION and IA No.68521/2021-INTERVENTION APPLICATION and IA
No.63146/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.63145/2021-
APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 998/2022 (PIL-W)
(FOR ADMISSION)

Date : 24-11-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Prashant Bhushan, AOR
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Mr. Varun Thakur, Adv.
Mr. Syed Imtiyaz, Adv.
Mr. Shantanu Sharma, Adv.
Mr. Ali Safeer Farooqi, Adv.
Mr. Sayeer Agarwal, Adv.

Ms. Sharddha Saran, Adv.
Mr. Aftab Ali Khan, Adv.
Mr. Brajesh Pandey, Adv.
Mr. Shashank Ratnoo, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Ashwini Kumar Upadhyay, Adv.
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Ms. Jhanvi Dubey, Adv.
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For Respondent(s)

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Mr. Chinmayee Chandra, Adv.
Mr. Mayank Pandey, Adv.
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Mr. Anirudh Bhat, Adv.
Mr. Nakul chengappa K.K., Adv.
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Mr. Praveen Vignesh, Adv.
Ms. Sonali Jain, Adv.
Ms. Mansi Sood, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Amit Sharma, AOR

Mr. Kaleeswaram Raj, Adv.

Mr. Nishe Rajen Shonker, AOR

Ms. Anu K. Joy, Adv.

Mr. Alim Anvar, Adv.

Ms. Thulasi K. Raj, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Heard.

Judgment reserved.

**Five days' time for all sides to give their brief
written note not exceeding six pages limited to what is
argued before the Court.**

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
ASSISTANT REGISTRAR**